

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**  
**CIRCULAR**

It is directed that the applications for certified copies and inspection of records of the Digital NI Act Courts functioning in Rouse Avenue Court Complex, pertaining to Central District, Tis Hazari Courts, moved to reader of the concerned court, shall be disposed by the concerned Learned Judicial Magistrates First Class on the same day by appending their digital signatures.

  
11/7/25

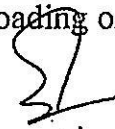
(Sanjay Garg-I)  
Principal District & Sessions Judge (HQs)  
Delhi

No. 42061-42086 /PDJ(HQs)/2025

Dated, Delhi the 01 11 2025

**Copy forwarded for information and necessary action to:-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi for information.
2. All the Principal District & Sessions Judge of Delhi District Courts,
3. The Chief Judicial Magistrate, Central District, THC for compliance.
4. All the JMFC(Digital NI Act), Central District, Tis Hazari Court, Delhi.
5. The Secretary, Delhi Bar Association, Tis Hazari Court, Delhi
6. The PS to the undersigned.
7. The Web-site Committee (English/Hindi), THC, Delhi.
8. The Branch Incharge, R & I, Central District, THC for uploading on 'LAYERS'.

  
11/7/25

Principal District & Sessions Judge (HQs)  
Delhi